



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 13th February, 2024

NOTICE

Please take notice that the following matters of 08.02.2024 at 2 pm are adjourned. The next date is indicated below:

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Comp App (AT) (CH) (Ins) No. 229/2023 IA No. 745/2023 IA No. 746/2023 IA No. 821/2023 IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	08.02.2024	07.03.2024
2	Comp App (AT) (CH) (Ins) No. 232/2023 IA No. 749/2023 IA No. 750/2023 IA No. 820/2023 IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	08.02.2024	07.03.2024
3	Res App No. 03/2023 in CA (AT) (CH) (Ins) No. 204/2023 IA No. 667/2023 IA No. 666/2023 IA No. 665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara & 2 Ors	08.02.2024	14.03.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench